

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
Unstarred Question No. 2496
To be answered on Friday, March 09, 2018/Phalguna 18, 1939 (Saka)
World Bank Assisted Projects

2496. SHRI R.P. MARUTHARAJAA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of scheme of subscription to share capital of NABARD; and
- b) the list of beneficiaries of the World Bank assisted projects on low income housing finance during the last three years, State/UT-wise including Tamil Nadu?

Answer

The Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a): The National Bank for Agriculture and Rural Development (Amendment) Act, 2018 empowers the Central Government to increase the authorised Capital of NABARD from Rs.5000 crore to Rs. 30,000 crore and to increase it beyond Rs.30,000 crore in consultation with RBI.

The Central Government infuses additional equity in NABARD as and when required for its business operations which, inter-alia, include implementation of various Government approved schemes.

(b): National Housing Bank (NHB) has entered into a partnership with World Bank through the Government of India for supporting the cause of informal sector and low income housing in the country. As per the scheme terms and condition, the disbursements are made to the Primary Lending Institutions on portfolio basis. Hence, state-wise beneficiary data is not centrally available.

The amount refinanced by NHB in the World Bank assisted projects on low income housing finance since inception is given as under:

(Amount in Rs. crore)

Year (July to June)	Amount	Units
2013-14	48.71	2296
2014-15	20.51	781
2015-16	265.81	6280
2016-17	171.78	4295
2017-18 (upto Feb, 2018)	63.50	1321
Total	570.31	14973

